

Annexure-1

Name of the corporate debtor: KOHINOOR PAPER AND NEWSPRINT PVT LTD; Date of commencement of liquidation: 12.07.2021; List of stakeholders as on: 29.05.2023
List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)								Details of Security Interest
1	Federal Bank		30.08.21	39,35,62,383.28	39,35,62,383.28	Secured		39,35,62,383.28	Yes	<p>1. Hypothecation of stock and Book debts/Current Assets and all other present and future assets of the Company on Pari Pasu charge with other consortium banks.</p> <p>2. Hypothecation of Plant & Machinery and other movable Assets on Pari Pasu charge with other consortium banks.</p> <p>3. Equitable Mortgage of land measuring 30.3672 Acres more or less situated at Mouza (1) Rampur, J L No 18, Sheet No 2 & (ii) Birpana, J L No 19, PS Rammagar, District South 24 Parganas, comprising Plot No A & B according to site plan Falta Sector V, Industrial Growth Center on Pari Pasu charge with other consortium banks. Valuation of securities as per Valuation Report dated 02.03.2017 is Rs 239.20 Crores.</p> <p>Personal/ Corporate guarantee of:</p> <p>a. Sri Vijay Bothra b. Sri Vivek Dugar c. Sri. Pashant Bothra d. Sri Motilal Dugar e. M/s Naman Ispat Pvt. Ltd. f. M/s Monet Vyapar Pvt Ltd g. M/s Deepraj Vinimay Pvt. Ltd. h. M/s Manimaya Holding Pvt. Ltd. i. M/s Janpragti Commodities Pvt. Ltd</p>	0	0	0	-	0	
2	Indian Bank With Allahabad Bank		31.08.21	2,20,59,50,675.73	2,09,83,94,245.73	Secured		2,09,83,94,245.73	Yes	<p>A. Primary Security</p> <p>i) Pari Passu first charge on inventory cum book debt/ current assets of the Company (both present and future)</p> <p>ii) Pari pasu first charge on P& M and other movable assets and equitable mortgage of factory land and building of the company (both present and future) - Valuation is Rs 95.15 crores as per valuation report dated 20/09/2018</p> <p>B. Collateral Security</p> <p>i) Pari Passu second charge on P & M and other movable assets and equitable mortgage of factory land and building of the Company (both present and future) for Term Lenders</p> <p>ii) Pari Passu first charge on inventory cum book debt/ current assets of the Company (both present and future) for Term Lenders</p> <p>iii) Pledge of shares held by promoters as on date.</p>	0		0	10,75,56,430.00		

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			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished ? (Yes/No)									
3	Indian Overseas Bank		25.08.21	92,29,90,071.00	88,07,12,071.00	Secured		88,07,12,071.00	Yes	<p>Prime Security for the Consortium: Prime- First Paripasu charge on current assets both present and future with other lenders. First Pari passu charge on entire fixed assets by way of equitable mortgage of factory land & building and Hypothecation of Plant & Machinerics both present and future with other lenders. Collateral- Second pari- passu charge on entire current assets (stocks & receivable) of the company (both present and future) with other lenders. Second pari - passu charge on entire fixed assets of the company by way of Equitable Mortgage of factory land & building, hypothecation of plant & machinery and other fixed assets (both present & future) with other lenders.</p> <p>Personal Guarantee: a. Sri Vijay Bothra b. Sri Vivek Dugar c. Sri. Pashant Bothra d. Sri Motilal Dugar</p> <p>Corporate guarantee: e. M/s Naman Ispat Pvt. Ltd. f. M/s Monet Vyapar Pvt Ltd g. M/s Deepraj Vinimay Pvt. Ltd. h. M/s Manimaya Holding Pvt. Ltd. i. M/s Janpragti Commodities Pvt. Ltd</p>	0		0	0	4,22,78,000.00		
4	Bank Of Baroda along with Dena Bank		01.09.21	2,41,36,15,076	2,26,87,24,864.17			2,26,87,24,864.17		<p>Prime Security: Pari Pasu charge on the current assets of the Company. Collateral: 1st Paripasu factory land & building of M/s Kohinoor Paper & Newsprint Pvt Ltd located at WBHDC's Falta Industrial Growth Centre, Phase II, at Falta Dist South 24 Parganas West Bengal.</p> <p>1st pari pasu charge on Plant & Machinery located at the site. Pledge of 100% promoter's share of the Company.</p>	0		0	0			14,48,90,212.00
						Secured			Yes								

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			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished ? (Yes/No)										
5	Union Bank along with Corporation Bank		30.08.21		1,59,00,00,634.27		1,59,00,00,634.27		1. Pari- passu 1st Charge by way of Hypothecation on entire Raw Materials, stock in process, finished goods, semi finished goods, spares and stores, consumables, stock in trade, receivables and other chargeable current assets of the Company both present and future with other working Capital Banks. 2. Pari-passu 1st charge over entire movable/immovable fixed assets of the Company ie land & Building, plant & Machinery and Other fixed assets (Total Area: 30.3672 acres) of the company located at Mouza (1) Ramnagar, J.L. No 18 Sheet No. 2 & (ii) Birpana, J.L. No. 19, P.S. - Ramanagar, District- South 24 Parganas Comprising plot Nos. A & B according to site plan of Falta Sector-V Industrial Growth Centre with other consortium banks. 3. Pari-passu 2nd Charge over entire movable/immovable fixed assets of the company i.e. land and building, plant and machinery and other fixed assets (Total Area: 30.3672 acres) of the Company located at Mouza (1) Ramnagar, J.L. No 18 Sheet No 2 & (ii) Birpana J.L. No. 19, P.S. - Ramanagar, District-South 24 Parganas Comprising plot Nos. A & B according to site plan of Falta Sector-V Industrial Growth Centre with other consortium banks. 4. Pledge of shares held by promoters with other Consortium Banks.	0		0	0					
				1,67,68,99,416.27		Secured	Yes							8,68,98,782.00				
6	Punjab National Bank e OBC		31.08.21	360371883.1	343629993.1		343629993.1	yes	Primary i) Working Capital: Pari passu first charge on inventory cum book debts/current assets of the company (both present and future) ii) Term Loan: Pari Passu first charge on Plant & Machinery and other movable assets and EMG of factory land & building of the company (both present & future) Collateral i) Pari passu 2nd charge on P & M and other movable assets and EM of factory land & building of the company (both present and future) for WC lenders. ii) Term Loan: Pari-passu 2nd charge on inventory/receivables of the company for tem lenders.	0		0	0					
						Secured								1,67,41,890.00				

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			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished ? (Yes/No)	Details of Security Interest												
7	ICICI Bank		28.08.21	411122680.8	392033405.8		392033405.8	yes	Original Facilities: BilateralArrangement: For working capital facilities of Rs. 210.0 million. *First pari-passu charge over the entire current assets of the Company. *Second pari-passu charge on the fixed assets of the Company. *Personal Guarantee of Mr. Vijay Bothra, Mr. Vivek Dugar, Mr. Prashant Bothra and Mr. Motilal Dugar. Charge over the current assets and movable assets have been created on June 24, 2011. Deeds of Guarantee was executed on June 30, 2011. Charge over immovable properties of the Company was created on March 16, 2012. Consortium Arrangement: For working capital facilities of Rs. 190.0 million. *First pari-passu charge over the entire current assets of the Company. *Second pari-passu charge on the fixed assets of the Company. *Personal Guarantee of Mr. Vijay Bothra, Mr. Vivek Dugar, Mr. Prashant Bothra and Mr. Motilal Dugar. *Exclusive charge of ICICI Bank over 1,700,000 shares of PNB Metlife India Insurance Company Limited pledged by Manimaya Holdings Private Limited.	0		0	0								
				8,38,45,12,186.34	7,96,70,57,597.34	Secured															
													1,90,89,275.00								41,74,54,589.00